

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:2491
ANSWERED ON:06.02.2014
TOTAL SANITATION CAMPAIGN
Ray Shri Saugata

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the projects/proposals received from various States and approved so far under the Total Sanitation Campaign (TSC) by the Government during each of the last three years and the current year, State/UT-wise;
- (b) the details of the financial assistance provided for such projects/proposals during the said period, State/UT-wise;
- (c) whether funds were also allocated for taking up works for solid and liquid waste management in the villages; and
- (d) if so, the funds allocated and released under the component during the said period, State/UT-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

- (a) Government of India presently administers the Nirmal Bharat Abhiyan (NBA), formerly known as Total Sanitation Campaign (TSC), to accelerate the progress of sanitation in rural areas. Under NBA/TSC, projects are sanctioned taking the district as a unit. Till date 607 district projects (including 17 district projects sanctioned in last 3 years and current year), have been sanctioned and are under implementation. State/UT-wise details of district projects sanctioned are at Annexure-1.
- (b) Since NBA is demand driven scheme, no State/UT-wise allocation is made. However State/UT-wise central share released during last 3 years and current year is at Annexure-2
- (c) Under the NBA, assistance for Solid and Liquid Waste Management (SLWM) projects is available on the basis of total number of households in each Gram Panchayat (GP), subject to a maximum of Rs.7 lakh for a GP having up to 150 households, Rs.12 lakh up to 300 households, Rs.15 lakh up to 500 households and Rs.20 lakh for GPs having more than 500 households. Funding for SLWM project under NBA is provided by the Central and State Governments in the ratio of 70:30. Additional cost requirement can be met with convergence of MGNREGS or from the State/GP funds.
- (d) Component-wise funds are not released under the NBA. States/UTs can utilise the funds released to them under the NBA for SLWM activities. State/UT-wise release of funds under NBA during last 3 years and current year is at Annexure 2.